

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1581**

**TO BE ANSWERED ON THE 3<sup>RD</sup> MAY, 2016/VAISAKHA 13, 1938 (SAKA)**

**BORDER DISPUTE**

**1581. SHRI ASHOK MAHADEORAO NETE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Union Government has received any proposal from the State Government of Maharashtra regarding its border dispute with Karnataka;**

**(b) if so, the details thereof and the present status of the said proposal; and**

**(c) the time by which the said proposal is likely to be finalized along with the reasons for delay therein?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

**(a) to (c): Yes, Madam. With a view to settle the boundary dispute between Maharashtra and Karnataka, the Central Government constituted the one-man Mahajan Commission, which submitted its report in August 1967. The Government of Karnataka insists on the implementation of the recommendations of the Mahajan Commission in toto, while the government of Maharashtra does not accept the Commission's recommendations. The Government of Maharashtra has filed a suit in the Hon'ble Supreme Court of India, which is pending in the Apex Court.**

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